

**Reservation in promotions to S.C. and S.T. Employees in I.O.C. (Marketing Division), New Delhi**

3705. **SHRI RAM CHARAN** Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether 50 per cent promotions in I.O.C. (Marketing Division), as already declared, are being reserved for SC/ST employees till the quota reserved for them is fulfilled in each category;

(b) if not, what percentage of reservation is made in promotions for SC and ST employees and what is future policy in this regard;

(c) what is total number of Assistants working in Delhi and how many of them belong to Scheduled Castes/Tribes;

(d) the reasons why the required number of promotions due for SC and ST employees have not been made so far; and

(e) what are the efforts made to fill the reserved quota in each category and what progress achieved in this regard with reference to reply to U.S.Q. No. 1547 part (e) dated 30-3-76?

**THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):**

(a) to (e). The required information is being collected and will be laid on the Table of the House.

**भारा रेलवे स्टेशन**

3706. **श्री चन्द्र देव प्रसाद वर्मा :**  
क्या रेल मंत्री यह बताने की कृपा करेंगे कि पूर्व रेलवे पर दानापुर डिब्रीजिंग में भारा रेलवे स्टेशन के विकास के लिए मंत्रालय ने क्या कार्यवाही की है ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : भारा स्टेशन पर ऊंची सतह के

प्लेटफार्म, दूसरे दर्जे के प्रतीक्षालय, प्रतीक्षा-कक्ष, विश्रामालय, भोजनालय, पूछताछ कार्यालय आदि जैसी अपेक्षित यात्री सुविधाओं की पहले से ही व्यवस्था है। इन सुविधाओं का और विस्तार करने का फिलहाल कोई प्रस्ताव नहीं है :

**Sale of Antibiotics and Vitamins at subsidised Prices**

3707. **SHRI GOVINDA MUNDA:** Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that antibiotics and vitamins are being sold at subsidised prices by the canalising agency, the State Chemicals and Pharmaceuticals Corporation of India Limited;

(b) if so, how the loss incurred is adjusted and how much loss is to be adjusted against the sale of L-Base; and

(c) when L-Base is used in production of an antibiotic Chloramphenicol and Chloramphenicol Palmitate, why should L-Base bear the burnt of the loss and why it should not be subsidised also?

**THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):**

(a) The prices of imported canalised bulk drugs distributed by the State Chemicals & Pharmaceuticals Corporation of India Ltd. are generally fixed in accordance with the CCI&E's formula. While fixing the sale prices, efforts are however, made to keep the prices of certain essential bulk drugs at as low a level as possible by loading the losses thereon on certain other bulk drugs.

2. The sale of the following imported canalised bulk drugs distributed by the CPC is at present made at a price lower than the price

worked out on the basis of CCI&E's formula:—

Name of the Drug.	Import Plan (1977-78) Tonnes	Price on the basis of C.C.I.&E's formula Rs./kg.	Price approved by the Govern- ments Rs./kg.
1. Ampicillin Sod. Sterile (Antibiotic)	2.50	1977.10	1822.00
2. Calcium Pantothenate (Vitamin)	22.00	168.10	123.00
3. Chloroquin Phosphate (Anti-malarial)	400.00	496.92 (Pooled price)	428.00
4. Indomethacin (Antirheumatic & anti-inflammatory)	1.00	679.55	672.00
5. Sulphamethoxy pyridazine (Sulpha drug.)	15.00	294.72	259.00
6. Vitamin B-6 (Vitamin)	35.00	605.55	551.00

3. Any surplus or deficit left with the State Chemicals & Pharmaceuticals Corporation of India Ltd. on account of distribution of canalised bulk drugs at the prices approved by the Government is adjusted while fixing the prices for the subsequent year.

(b) and (c). No production of Chloramphenicol Palmitate by any of the units in the country has been reported to the Government. The pooled price of Chloramphenicol based on imports and indigenous production from basic stages during the year 1977-78 was increased from Rs. 524.60 per kg. to Rs. 586 per kg. with effect from 1st of August, 1977. A number of units in the country were reported to be converting L base into Chloramphenicol and selling it at the price fixed for production the basic stage/pooled price of the drug. These units would have procured L Base from CPC at a price of Rs. 422 per kg. worked out in accordance with CCI&E's formula and would have, therefore, enjoyed unintended benefit in such a conversion.

Since conversion of L Base into Chloramphenicol is a single reaction process involving simple technology and was considered not desirable in view of the long term aim of esta-

blishing production of Chloramphenicol in the country from basic stages, a price of Rs. 650 per kg. was fixed for L Base. This step ensures that conversion of L Base into Chloramphenicol leaves only a reasonable margin of profit for the concerned units, while maintaining a uniform price for indigenous production of Chloramphenicol from basic stages, pooled price and price for Chloramphenicol from L Base. Any surplus accruing to CPC on account of higher price allowed to the Corporation for L Base than the price on the basis of the CCI&E's formula would be adjusted while fixing the price of canalised bulk drugs for the year 1978-79

#### Assistant Secretaries in Railway Service Commission

3708, SHRI YUVRAJ: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railway Board, after due selection approved list of staff suitable for posting as Assistant Secretaries in the Railway Service Commission;

(b) if so, how many of them have been relieved to join the Service Commission against the existing vacancies; and